

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No. 1875/2018
MA No. 2115/2018**

New Delhi, this the 22nd day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

1. RuchiWadhawan
D/o Sh. R.P. Wadhawan
R/o DB-89-B, DDA Flats, Hari Nagar, New Delhi.
2. Rinki Thakur
D/o Sh. S.K. Sharma
R/o H. No. D-6/17, Rana Pratap Bagh, Delhi – 07.

...Applicants

(By Advocate :Mr. Sandeep Thakur)

Versus

1. Govt. of NCTD
Director of Education
Through its Secretary
Old Secretariat, Near Vidhan Sabha
Civil Lines, Delhi – 54.
2. Central Board Secondary Education (CBSE)
Through its Chairperson
At :-Shiksha Kendra – 2, Community Centre, PritVihar
Delhi – 92.
3. Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
Through its Principal Secretary
At :- FC-18, Institutional Area, Karkardooma, Delhi.

...Respondents

(By Advocate :Mr. Anuj Kumar Sharma for Ms. Sarita Aggarwal – R-3)

ORDER (ORAL)

Ms. Nita Chowdhury:

When the matter is taken up, learned counsel for applicants states that the applicants have not qualified and, therefore, cannot claim the relief as asked for by them in this OA and in view of the same, he wishes to withdraw this OA. Permission granted. Accordingly, OA is dismissed as withdrawn.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**